

R.O.C.No.18234-A/2015/B2

**SENIOR CIVIL JUDGE,
TRANSFER & POSTING**

NOTIFICATION No.194/ 2015

The Government have issued orders sanctioning the constitution of Sub Court at Avinashi in Tiruppur District in G.O.(Ms).No.935, Home (Courts.III) Department, dated 16.12.2014.

Thiru K.Jeyaraj, Principal Sub Judge, Tiruppur is transferred and posted as Sub Judge, Avinashi, in the aforesaid newly sanctioned Court.

**HIGH COURT, MADRAS.
DATED : 14.12.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**

R.O.C.No.18234-A/2015/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges - Senior Civil Judges - Transfer and Postings -
Notification issued - Joining instructions - issued.

Ref: High Court's Notification No.194/ 2015, dated :14.12.2015.

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Thiru K.Jeyaraj, Principal Sub Judge, Tiruppur, who has been transferred and posted as Sub Judge, Avinashi in the newly sanctioned Court, in the High Court's Notification cited above, is required to handover charge of the post of Principal Sub Judge, Tiruppur to the Additional Sub Judge, Tiruppur on 14.12.2015 A.N. and assume charge of the post of Sub Judge, Avinashi on 15.12.2015 F.N., without fail.

As the inauguration of the Sub Court, Avinashi is to be held on 15.12.2015 F.N, Thiru K.Jeyaraj is required to report to the Principal District Judge, Tiruppur on 14.12.2015 A.N. without fail, in connection with inauguration of the said newly sanctioned Court.

The Additional Sub Judge, Tiruppur, is placed in full Additional Charge of the post of Principal Sub Judge, Tiruppur. until further orders.

**HIGH COURT, MADRAS.
DATED : 14.12.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**